## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 96/BB/ 2017	-	To inform name of IRP	Rule-6 of IBC	Novum Structures India Pvt. Ltd. Vs Adarsh Realty and Hotels Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

O | K RATSHEICAR RESPONDENT

98459 22413

O 2 - THIRUPAL CHAIRE Pelilions

QUAN 384064

PCS for petitioner is presentPCS for respondent is also present. Shri K. Rajashekhar, PCS has filed appearance for respondent. He has also filed a letter from the Director to the effect that the Corporate Debtor has not received demand notice and notice in Form Nos.3 and 4 of Rule 5 (3) of IB Rules, 2016. He also reported that the company has not received From-5 along with annexures.

PCS for petitioner is directed to serve copy of Form-5 along with annexures on the PCS appearing for respondents who has to file objections.

List it on 06.11.2017.

MEMBER (J)

MEMBER (T)